

spent for the widening and strengthening of National Highway No. 34 (Calcutta-Siliguri) as promised by Government in 1967 after the monsoons that year, on complaints having been made by several Members of Parliament; and

(b) whether the work has been completed and if so, who was entrusted with it?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) National Highway No. 34 starts from Calcutta and ends at Dhaikola.

Complaints about unsatisfactory condition of National Highway No. 34 were received from certain Members of Parliament including the one from the Hon. Member himself only in 1968. Since then estimates amounting to Rs. 2.80 crores for road works (widening/strengthening of carriageway, reconstruction/widening of culverts, etc.) have been sanctioned.

The likely expenditure upto the 31st March, 1971 would be about Rs. 25.00 lakhs.

(b) The works are in progress and are executed through the agency of the State Public Works Department.

Percentage of Scheduled Castes and Scheduled Tribes Employees in Public Undertakings

216. **SHRI R. P. ULAGANAMBI:** Will the Minister of FINANCE be pleased to state:

(a) the percentage of employees belonging to the Scheduled Castes and Scheduled Tribes in the public sector undertakings; and

(b) the measures contemplated to ensure adequate representation of these Communities in the undertakings of the Government of India?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) The percentage of Scheduled Castes and Scheduled Tribes employees to the total employees of Central Government industrial and commercial undertakings, as on 1-1-1970, was estimated to be as follows:

Class	Percentage of Scheduled Castes/Scheduled Tribes employees to total
I	0.50
II	0.77
III	5.20
IV (excluding sweepers)	21.35
Sweepers	80.06

(b) To ensure adequate representation of these communities in the Central Government undertakings, action in the following directions is being taken:

- (i) Issue of a directive by Government prescribing, on the same lines as for recruitment of Government employees, reservation quotas.
- (ii) Effective review of the progress of implementation of the reserved quotas at all levels by fixation of responsibility of implementation of particular officers, timely reporting, etc.
- (iii) In-service/in-factory training to members of these communities.

Reorganisation of K. C. University, Darbhanga

217. **SHRI BHOGENDRAN JHA:** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that no decision has yet been taken to reorganise the K. C. University, Darbhanga into a modern University in accordance with the decision of the Committee of the University Grants Commission; and

(b) if so, the reasons therefor?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI SIDDHARTHA SHANKAR RAY): (a) and (b). The matter is still under consideration of the State Government.

Idle Capacity of Public Undertakings

218. **SHRI R. R. SINGH DEO:** Will the Minister of FINANCE be pleased to state:

(a) the details of the idle capacity in